

Central Administrative Tribunal
Principal Bench

O.A. No. 1139 of 1998

23

New Delhi, dated this the 20th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALI, MEMBER (J)

Shri D.K. Tyagi,
Non-Language Teacher,
Ordnance Factory Inter College,
Muradnagar,
District Ghaziabad, U.P. .. Applicant

(By Advocate: Shri A.K. Bhardwaj)

Versus

1. Union of India through
the Secretary,
Ministry of Defence Production,
South Block, New Delhi.
2. The Director General/Chairman,
Ordnance Factories,
OFB, No. 10, Auckland Road,
Calcutta.
3. The Secretary,
Ordnance Factories Board,
6, Esplanade East,
Calcutta-700001.
4. The General Manager,
Ordnance Factory,
Muradnagar,
District Ghaziabad, U.P.
5. The Dy. Director General,
Ordnance Factories,
No.10, Auckland Road,
Calcutta.
6. Rakesh Kumar,
S/o Ram Nath Ghuriya Tikur,
Ukharend,
Firozabad, U.P.
7. Shri Ganga Saran,
P. G.T.,
C/o The General Manager,
Ordnance Factory,
Muradnagar, U.P. .. Respondents

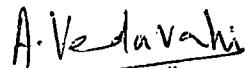
(By Advocate: Shri V.S.R. Krishna)

ORDER (Oral)MR. S.R. ADIGE, VC (A)

Heard both sides.

2. Respondents' counsel Shri V.S.R. Krishna states at the Bar that Respondents would have no objection in considering applicant's claim for promotion as PGT against available vacancy along with other eligible candidates.

2. Noting the above statement the O.A. is disposed of with a direction to respondents to consider applicant for promotion as PGT against available vacancy along with other eligible candidates in accordance with rules and instructions on the subject within three months from the date of receipt of a copy of this order. No costs.



(Dr. A. Vedavalli)
Member (J)



(S.R. Adige)
Vice Chairman (A)

'gk'